

NOTICE

Applications for Indirect Tax Internship Scheme in CBIC

The Directorate of Legal Affairs, Central Board of Indirect Taxes and Customs is entrusted with defending all indirect taxes matters (Customs, Central Excise, Service Tax and GST) before the Hon'ble Supreme Court of India. The Directorate hereby invites applications for internship for the F.Y 2022-23.

2. Eligibility:

- (i) Law students who have completed the 2nd year of a 3-year LLB course/5-year integrated LLB course.
- (ii) Law graduates who have completed 3-year LLB course/5-year integrated LLB course for not more than two years.

3. Scope of internship:

The internship shall take place in Delhi. The interns are expected to study case files, assist in legal research and drafting of petitions, briefing the counsels and extend any other related legal/general assistance to officers/counsels. The interns may also accompany the departmental officers to the briefing meetings, if needed. The interns will be deployed in different sections of legal establishment in CBIC.

4. Terms of internship:

Maximum ten law students and ten law graduates (total twenty) will be taken at a time for internship. The internship is likely to commence from 01/07/2022.

- (i) The Law students shall be taken as interns for 1 to 2 months and will receive a stipend of Rs. 5,000/- per month on satisfactory conduct of internship.
- (ii) The Law graduates shall be taken as interns for upto 6 months and will receive a stipend of Rs. 15,000/- per month on satisfactory conduct of internship.

5. Preference shall be given to students/graduates of reputed institutions.
6. On satisfactory completion of internship, a Certificate of Internship shall be awarded. For satisfactory completion inter-alia 90% attendance is mandatory. This is a full time internship to be attended physically and the interns are not expected to pursue any other course/work during the tenure of internship.
7. Eligible & willing candidates may furnish their application in the attached form by email to dlasmc-cbic@gov.in by 10th of June, 2022. Selected candidates shall be informed by email. No further communication shall be made with rest of candidates.

Application for Indirect Taxes Internship Scheme

Photo of
the
Applicant

1. Name : _____
2. Father's Name : _____
3. Date of Birth : _____
4. Gender : Male/Female
5. Category : GEN/SC/ST/OBC/PH
6. Category of Internship : LLB Student/ Law Graduate
7. Period of internship required : _____ to _____
8. Educational background :

Exams Passed	Name of the Institution	Board/ University	Year of Passing	Percentage of Marks/CGPA
Graduation (B.A./B.Com /B.Sc)				
10+2 (XII)				
10 (X)				

9. Academic Performance in LLB :

Year/ Semester	Name of the Institution	Board/University	Percentage of Marks/CGPA

10. Address for Correspondence : _____

11. Phone No. / Mobile No. : _____
12. E-mail : _____
13. Permanent Address with parent's/
 guardian's name and Phone No. : _____

Place : _____

Name of the Applicant: _____

Date : _____

Signature : _____